NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARIES ENTERPRISES

NAME OF THE RESPONDENT(S)

: AUGUSTAN TEXTILE COLOURS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. G. SAGHUA MARAYAMA?

De MYLSOMY

For Respondent G. Remist

2. P. S. SARAVANANI.
G. Ramabi &

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the settlement talks are in progress and sought time for making submissions regarding the final outcome of the same. Time extended at request. Put up on 27.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc